


1

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : DR.JAWAHAR PALANIAPPAN  
NAME OF THE RESPONDENT(S) : KUMUDHAM PUBLICATION PVT LTD  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	T. K. Bhasakar Keerthi Krishna	Counsel for Petitioners	

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent.  
Counsel for petitioner is directed to send notice to the respondent for their  
appearance and for making submissions on the next date of hearing and file an  
affidavit in proof of the same. Put up on 02.08.2018.

- sct -  
(S VIJAYARAGHAVAN)  
Member (Technical)

- sct -  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc